

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.11.2020 (TUESDAY)

COURT – IV

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 144 of 2020	Omega Icehill Pvt. Ltd. & Ors. Through its Director Mr. Tushar Kant Jindal Vs. Anil Agrawal Director of Omega Icehill Pvt. Ltd.	Shafiq Ahmed	Atul Agarwal

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**